

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (SZ), CHENNAI
O.A NO.46 OF 2022

SRI PERALA SHEKAR RAO

....APPLICANT

VS

UNION OF INDIA AND OTHERS

..RESPONDENTS

INTERIM REPORT FILED BY 3RD AND 7TH RESPONDENT

It is submitted that the Hon'ble NGT Chennai in its order dt. 19-04-2022 directed that a Senior Officer from each of the Department viz., SEIAA, TSPCB, District Collector, Mines and Geology, Agriculture to inspect the subject quarries as mentioned in the O.A and to file an individual report within the time given. It is submitted that in compliance of the Hon'ble NGT orders, the District Collector, Karimnagar vide Rc.No.CC/WP/117/2022, dt. 06-05-2022 has constituted a team of Respondent Departments as follows:

Sl. No	Name of the Department	Designated officer for field inspection
1	Mines and Geology	Asst. Director
2	Agriculture Department	Joint Director
3	Pollution Control Board	Environmental Engineer
4	Ground Water Department	Dy. Director
5	Health Department	District Medical and Health Officer.
6	Revenue Department	A.D, Survey and Land Records

Further, it is submitted that as per G.O.Ms.No. 225, dt. 11-10-2016 Revenue (D.A.CMRF) Department, Government of Telangana bifurcation of erstwhile Karimnagar District has divided into 4 district i.e., 1. Karimnagar, 2. Rajanna Sircilla, 3. Peddapally and 4. Jagithyal. The existing quarry leases as follows.

1. Karimnagar District.

Sl.No.	Mineral	No. of leases	Extent
1	Colour Granite	292	962.218
2	Stone & Metal	31	57.44
3	Quartz	1	1.31
	Total	324	1020.968

2. Rajanna Sircilla District.

Sl.No.	Mineral	No. of leases	Extent
1	Colour Granite	40	97.95
2	Stone & Metal	17	72.32
	Total	57	161.27

3. Peddapally Dsistrict.

Sl.No.	Mineral	No. of leases	Extent
Mining Leases			
1	Coal	3	8074
2	Coal and Additional Minerals stowing sand included	1	6848
3	Stowing Sand	1	291.957
4	Lime Stone	2	482.53
Total		7	15696.487
Quarry leases			
1	Colour Granite	40	149.863
2	Building Stone & Road Metal	44	84.342
Total		84	234.205

4. Jagithyal Dsistrict.

Sl.No.	Mineral	No. of leases	Extent
1	Black Granite	1	14.00
2	Colour Granite	42	238.472
3	Stone & Metal	22	60.464
Total		65	312.936

The following observations were noticed by the members of joint inspection team.

1. All the quarries are possessing valid Environmental Clearance issued by the competent authority i.e., SEIAA. The details are given below.

Sl. No.	Name of the lessee	Location		Extent (Hect.)	Lease period	Environmental Clearance No. & Date	
1	M/s. Swetha Granites	1160	Gattubuthkur	Gangadhara	4.650	09-09-2005 To 08-09-2025	Transferred to M/s. Mahalaxmi Granites vide DM&G, Hyd Procs.No. 3867/R1-3/2018, dated 16-07-2018. SEIAA/AP/KRM-31/2012-5574,DT.26-02-2013 Validity: 20 years or expiry date of mine lease period i.e., 08-09-2025 issued by the Govt which ever is earlier. Inspected on 17-05-2022
2	M/s. Swetha Granites	1160	Gattubuthkur	Gangadhara	1.300	09-01-2008 To 08-08-2028	Transferred to M/s. Mahalaxmi Granites vide DM&G, Hyd Procs.No. 3876/R1-3/2018, dated 16-07-2018. SEIAA/AP/KRM-26/2012-5520,DT.26-02-2013 Validity: 20 years or expiry date of mine lease period i.e., 08-08-2028 issued by the Govt which ever is earlier. Inspected on 17-05-2022

3	M/s. Swetha Granites	104	Baddipally	Kothapally	4.200	26-03-2010 To 25-03-2030	SEIAA/AP/KRM/-55/2012-3985,DT.29-11-2012 Validity: 20 years or expiry date of mine lease period i.e., 25-03-2030 issued by the Govt which ever is earlier.
4	M/s. Swetha Granites	94/A	Odyaram	Gangadhara	1.440	29-10-2010 To 28-10-2030	SEIAA/TS/KRM-17/2015-631,DT.03-07-2015 Validity: 05 years or expiry date of mine lease period i.e., 28-10-2030 issued by the Govt which ever is earlier.
5	M/s. Swetha Granites	169, 170, 177,178, 179	Odyaram	Gangadhara	9.267	27-12-2013 To 26-12-2033	SEIAA/AP/KRMR-349/2013-3948, DT. 03-10-2013 Validity: 20 years or expiry date of mine lease period i.e., 02-10-2033 issued by the Govt which ever is earlier. Inspected on 11-05-2022
6	M/s. Swetha Granites	451, 452, 453, 463, 464, 465 & 466	Nagulamalyal	Kothapally	3.814	25-10-2013 To 24-10-2033	SEIAA/AP/KRMR-2013-2478, DT. 10-07-2013 Validity: 20 years or expiry date of mine lease period i.e., 09-07-2033 issued by the Govt which ever is earlier.
7	M/s. Swetha Granites	168	Odyaram	Gangadhara	0.967	03-07-2007 To 02-07-2027	SEIAA/AP/KRM-29/2012-3980, dt. 29-11-2012 Validity: 20 years or expiry date of mine lease period i.e., 02-07-2027 issued by the Govt which ever is earlier. Inspected on 11-05-2022
8	M/s. Swetha Granites	1174	Gattubuthkur	Gangadhara	1.610	26-03-2010 To 25-03-2030	Tranferred to M/s. Mahalaxmi Granites vide DM&G, Hyd Procs.No. 3864/R1-3/2018, dated 16-07-2018. SEIAA/AP/KRM-25/12-5521, DT. 26-02-2013 Validity: 20 years or expiry date of mine lease period i.e., 25-03-2030 issued by the Govt which ever is earlier. Inspected on 17-05-2022
9	M/s. Swetha granites	278	Asifnagar	Kothapally	1.350	01-12-2006 To 31-11-2026	SEIAA/AP/KRM-33/2012-3984,DT.29-11-2012 Validity: 20 years or expiry date of mine lease period i.e., 28-11-2032 issued by the Govt which ever is earlier.
10	M/s. Swetha Granites	452	Nagulamalyal	Kothapally	1.000	26-06-2003 To 25-06-2023	SEIAA/AP/KRM-27/2012-3983,DT.29-11-2012 Validity: 20 years or expiry date of mine lease period i.e. 25-06-2023 issued by the Govt which ever is earlier.
11	M/s. Swetha Granites	64, 65	B.B.Rajpally	Gollapally	20.00	Pertains to O/o. ADM&G, Jagithyal	

12	M/s. Swetha Granites	162 & 165	Odyaram	Gangadhara	1.000	31-10-2002 To 30-10-2022	SEIAA/AP/KRM-56/2013-3982, D.T. 29-11-2012 Validity: 20 years or expiry date of mine lease period i.e., 30-10-2022 issued by the Govt which ever is earlier. Inspected on 11-05-2022
13	M/s. Swetha Granites	168	Odyaram	Gangadhara	1.000	22-07-2002 To 21-07-2022	SEIAA/AP/KRM-34/2012-3978, dt. 29-11-2012 Validity: 20 years or expiry date of mine lease period i.e., 21-07-2022 issued by the Govt which ever is earlier. Inspected on 11-05-2022
14	M/s. Swetha Granites	168	Odyaram	Gangadhara	0.200	16-01-2001 To 15-01-2021	SEIAA/AP/KRM-58/2012-3979, dt. 29-11-2012 Validity: 20 years or expiry date of mine lease period i.e., 15-01-2021 issued by the Govt which ever is earlier. Inspected on 11-05-2022
15	M/s. Swetha Granites	106	Odyaram	Gangadhara	1.000	26-06-2003 To 25-06-2023	SEIAA/AP/KRM-57/2012-3977, DT.29-11-2012 Validity: 20 years or expiry date of mine lease period i.e., 25-06-2023 issued by the Govt which ever is earlier. Inspected on 11-05-2022
16	M/s. Swetha Granites	178	Odyaram	Gangadhara	1.000	01-12-2006 To 30-11-2026	SEIAA/AP/KRM/30/2012-3981, DT.29-11-2012 Validity: 20 years or expiry date of mine lease period i.e., 30-11-2026 issued by the Govt which ever is earlier.
17	M/s. Swetha Guptha	1160	Gattubuthkur	Gangadhara	2.674	19-11-2010 To 18-11-2030	Transferred to M/s. Manoj Granites vide DM&G, Hyd Procs.No. 15205/R1-3/2017, dated 02-02-2018. SEIAA/TS/OL/KRM-59/2018-792, Dt. 26-04-2018 Validity: 20 years or expiry date of mine lease period i.e., 18-11-2030 issued by the Govt which ever is earlier. Inspected on 17-05-2022
18	M/s. Sandiya International Granites	500	Odela	Odela	1.580	Pertains to O/o. ADM&G, Peddapally	
19	M/s. Sandiya International Granites	325, 326 & 327	Asifnagar	Kothapally	1.953	30-11-2007 To 29-11-2027	SEIAA/AP/KRM-141/2013-5452, dt. 26-02-2013 Validity: 20 years or expiry date of mine lease period i.e., 29-11-2027 issued by the Govt which ever is earlier.

20	M/s. Sandiya International Granites	500	Odela	Odela	2.00	Pertains to O/o. ADM&G, Peddapally	
21	M/s. Sandiya International Granites	596	Nagulamalyal	Kothapally	1.000	28-08-2009 To 27-08-2029	SEIAA/AP/KRMR-383/2013-5265, dt.25-10-2013 Validity: 20 years or expiry date of mine lease period i.e., 27-08-2029 issued by the Govt which ever is earlier.
22	M/s. Sandiya International Granites	500	Odela	Odela	3.800	Pertains to O/o. ADM&G, Peddapally	
23	M/s. Sandiya International Granites	596	Nagulamalyal	Kothapally	2.570	28-08-2009 To 27-08-2029	SEIAA/AP/KRM-213/2013-5722,DT.08-03-2013 Validity: 20 years or expiry date of mine lease period i.e., 27-08-2029 issued by the Govt which ever is earlier.
24	M/s. Sandiya International Granites	500	Odela	Odela	2.00	Pertains to O/o. ADM&G, Peddapally	
25	M/s. Sandiya International Granites	596	Nagulamalyal	Kothapally	2.000	28-08-2009 To 27-08-2029	SEIAA/AP/KRMR-248/2013-807, dt.08-05-2013 Validity: 20 years or expiry date of mine lease period i.e., 27-08-2029 issued by the Govt which ever is earlier.
26	M/s. Sandiya International Granites	596	Nagulamalyal	Kothapally	5.300	04-02-2010 To 03-02-2030	SEIAA/AP/KRM-286/2013-1589, dt.10-06-2013 Validity: 20 years or expiry date of mine lease period i.e., 03-02-2030 issued by the Govt which ever is earlier.
27	M/s. Sandiya International Granites	178	Edulagattepally	Manakondur	2.000	27-01-2011 To 26-01-2031	Originally quarry granted to M/s.Aravind Granites vide DM&G, Hyd Progs.No. 41682/R6-3/2009, dt. 08-12-2010. SEIAA/AP/KMRR/347/2013-3940,DT.03-10-2013 Validity: 20 years or expiry date of mine lease period i.e., 26-01-2031 issued by the Govt which ever is earlier.

2. All the quarries are not in operation. As per enquiry the operations are stopped for 3 months.
3. Not operating due to increase of vessel charges, Lock down in China, increase of fuel charges.
4. There is no encroachment of lease holders other than their leased area(No excess Mining).
5. All the dumps are within the leased areas.
6. The Ground Water Department officials have taken the water samples at bore wells located near the quarries to estimate the quality of drinking water and the same is sent for chemical analysis. The results are awaited.
7. Due to non operation of quarries, it was unable to monitor the ambient air quality levels by the TSPCB.

As per the District Mineral Foundation Trust Rules issued vide G.O.Ms.No.3, Ind., & Com., Department, dt. 20-01-2016, the District Mineral Foundation Trust Fund will be charged @ 30% on Seig.Fee payable in respect of minor minerals consumed by the Govt.Engineering Departments and 20% on the Seig.Fee payable in respect of Granite.

Further, it is submitted that applicant has mentioned in the O.A.application, the extent of quarry leases in acres. As per this office records all the leases are in Hectars only. The area 1.00 Hectare is equal to 2.471 Acres.

It is submitted that out of the (27) granite quarries mentioned in the O.A.No.46 of 2022 field inspection of (10) quarries is completed and the inspection of remaining (17) quarries is in progress. Further, it is submitted that out of them (4) quarries are located in Peddapally District (Sl.No.18, 20, 22 & 24) and one quarry is situated in Jagithyal District (Sl.No.11). Further, it is submitted that the Asst. Director of Mines & Geology is holding regular office at Nizamabad District and incharge Asst.Director of Mines & Geology, Karimnagar. The District Collector, Nizamabad has drafted for Pallepragathi Scheme as a Mandal Special Officer for 03-06-2022 to 18-06-2022 and it is a Prestigious Scheme for entire Telangana by the Telangana State Government.

Therefore, it may take another (15) days time to complete all the inspection of remaining quarries.

In view of the above, the Hon`ble NGT may kindly be requested for grant of additional time of (15) days for submission of report.


09/07/2022
Asst. Director of Mines & Geology I/c
KARIMNAGAR